

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|----|--------------|---|--------------------------------|--------------------------------------|
| 1 | | M/S.ABHOY CHARAN BAKSHI VS STATE OF ODISHA | NILAKANTHAR JUJHARSINGH VS | // () // |
| 2 | | SURUBABU MAHALIK @ SURU MAHALING VS STATE OF ODISHA | B.B.ROUTRAY VS | KANTAMAL /140 /2019 () // |
| 3 | | KHAGESWAR KATA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | AMPANI /66 /2019 () // |
| 4 | | HRUDANANDA @ HRUDA BAG VS STATE OF ODISHA | ANIRUDHA DAS VS | NARLA /45 /2019 () // |
| 5 | | SAYYAD DILWAR MOBIN VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MALKANGIRI /134 /2019 () // |
| 6 | | BANKU @ SUSIL NAYAK VS STATE OF ODISHA | MD.G.MADANI VS | TIHIDI /183 /2019 () // |
| 7 | | MANU@NARAYAN PRADHAN VS STATE OF ODISHA | P.K.MAHARAJ VS | KHANDAPARA /150 /2019 () // |
| 8 | | SUSANTA KUMAR NAIK VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | JAIPATNA /269 /2019 () // |
| 9 | | AMARJEET RAY VS STATE OF ODISHA | P.K.PASAYAT VS | PLANTSITE /112 /2019 () // |
| 10 | | AMULYA PATRA VS STATE OF ODISHA | L.BHUYAN VS | KEONJHAR TOWN /116 /2019 () // |
| 11 | | RAJU SAMAL VS STATE OF ODISHA | PRAKASH K.MISHRA VS | PALLAHARA /160 /2019 () // |

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|----|--------------|--|-----------------------------|---|
| 12 | | MAHESWAR PRUSTY VS STATE OF ODISHA | ANIRUDHA DAS VS | RAGHUNATHPALI /208 /2019 () // |
| 13 | | M.SRINIVAS RAO VS STATE OF ODISHA | ADITYA PRASAD RATH VS | BERHAMPUR TOWN /100 /2019 () // |
| 14 | | UMA SANKAR BISHOYI VS STATE OF ODISHA | ASHOK DAS VS | DARINGBADI /70 /2019 () // |
| 15 | | SUBEI@SUBASH MOHARANA VS STATE OF ODISHA | P.K.MAHARAJ VS | BIDANASI /39 /2019 () // |
| 16 | | NARAYAN VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MALKANGIRI /134 /2019 () // |
| 17 | | PABANI JENA VS STATE OF ODISHA | ROHIT MAHATO VS | AUL /123 /2019 () // |
| 18 | | BIRENDRA YADAV @ VIRENDRA KUMAR YADAV VS STATE OF ODISHA | DANUVA KISHORE PANDA VS | SPL.TASK FORCE /11 /2019 () // |
| 19 | | BIDYA@BIDYADHAR LUHA VS STATE OF ODISHA | JAGABANDHU SAHU VS | BARGARH SADAR /50 /2019 () // |
| 20 | | PRATAP NAIK VS STATE OF ODISHA | SASMITA NANDA VS | BANTALA /80 /2019 () // |
| 21 | | SACHIDANANDA DORA VS STATE OF ODISHA(VIG.) | JAYDEEP PAL VS | SAMBALPUR VIGILANCE /62 /2019 () // |
| 22 | | SURAJ BOIDYA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | / /0 () // |
| 23 | | DHRUBA SABAR | SURYAKANTA DWIBEDI | LATHOR /106 /2019 |

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|----|--------------|-------------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | | LAXMAN TANDI | J.N.PANDA | BHAWANIPATNA TOWN /307 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | | NIRMAL KUMAR BEHERA | TANMAYA KUMAR MOHANTY | SAHID NAGAR P.S. /289 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | | BISHNU NAIK | M/S.A.K.DASH | BURLA /227 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | | BULU BEHERA | JYOTIRMAYA SAHOO | GANJAM PS /70 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | | KRUSHNA CHANDRA DAS@GANDU | JYOTIRMAYA SAHOO | DELANGA /94 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | | RINKU ROUSTRAY@KALIA | S.K.BHANJADEO | BANAPUR P.S. /251 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | | DIPAK BEHERA | DEEPALI MAHAPATRA | MALGODOWN /244 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | | MANA JANI | MANORANJAN PADHY | BOIPARIGUDA /156 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | | MATHIU MAJHI @ RAITA @ MATHIR RAITA | B.R.TRIPATHY | R.UDAYAGIRI /73 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | | JOGENDRA MANDAL | BASANTA KUMAR DAS | R.UDAYAGIRI /125 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | | ANANDA KUMAR SAHU | ANTARYAMI SWAIN | / /0 |
| | | VS | VS | () |

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|----|--------------|---|-----------------------------------|---|
| 35 | | STATE OF ODISHA RANJAN MAJHI@KEHLA VS | BIJAYA KUMAR RAGADA VS | // KATARBAGA /73 /2015 () |
| 36 | | STATE OF ODISHA BASANTA BEHERA VS | DEVASHIS PANDA VS | // BOLAGARH P.S. /192 /2015 () |
| 37 | | STATE OF ODISHA DASA RAVI @ RABI VS | ARIJEET MISHRA VS | // KORAPUT TOWN /158 /2019 () |
| 38 | | STATE OF ODISHA TUNA@KRUSHNA CHANDRA SAHOO VS | ARUN KUMAR DAS VS | // DHENKANAL SADAR /334 /2019 () |
| 39 | | STATE OF ODISHA BABU@RATNAKAR PALEI@POLEI VS | S.K.MOHANTY VS | // KODALA /349 /2019 () |
| 40 | | STATE OF ODISHA BALABHADRA BISWAL VS | GOUTAM CHARAN ROUT VS | // DEOGAON /37 /2019 () |
| 41 | | STATE OF ODISHA DEVENDRA KUMAR VS | RANJAN KUMAR PRADHAN-A VS | // PURI TOWN /181 /2019 () |
| 42 | | STATE OF ODISHA AKSHAYA NAIK VS | CHITTARANJAN PATTNAIK VS | // PARJANG /10 /2019 () |
| 43 | | STATE OF ODISHA BUKUNI@KHARAVELA MAJHEE VS | M/S.SOURA CHANDRA MOHAPATRA VS | // BALASORE TOWN /266 /2016 () |
| 44 | | STATE OF ODISHA SK.ASHIQUE @ SK.ASIK @ ASHU VS | DEBASIS BISWAL VS | // / /0 () |
| 45 | | STATE OF ODISHA DASA RAVI VS STATE OF ODISHA | ARIJEET MISHRA VS | // KORAPUT TOWN /141 /2019 () // |

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|----|--------------|---|--------------------------------|---------------------------------------|
| 46 | | SANIDHYA MOHANTY VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | INFOCITY PS /283 /2019 () // |
| 47 | | DASA RAVI @ RABI VS STATE OF ODISHA | ARIJEET MISHRA VS | KORAPUT TOWN /209 /2018 () // |
| 48 | | MANI @ SMRUTI RANJAN SETHY VS STATE OF ODISHA | K.C.TRIPATHY VS | NAYAPALLI P.S. /572 /2019 () // |
| 49 | | SUBA @ SUBASH SAMAL VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | CHOUDWAR /175 /2018 () // |
| 50 | | RAHUL SINGH VS STATE OF ODISHA | NALINI KANTA MOHANTY VS | JEYPORE SADAR /72 /2019 () // |
| 51 | | SUBASH CHANDRA MOHANTY VS STATE OF ODISHA | DINESH KUMAR MOHANTY VS | EOW,BHUBANESWAR /8 /2017 () // |
| 52 | | SIBA PRASAD BAI@SARAJU VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | DASMANTAPUR /100 /2019 () // |
| 53 | | SUGYANI BARIHA VS STATE OF ODISHA | H.S.MISHRA VS | PATNAGARH /191 /2019 () // |
| 54 | | GADADHAR PRADHAN VS STATE OF ODISHA | M/S.P.K.MAHARAJ VS | KHANDAPARA /150 /2019 () // |
| 55 | | SRIKARA PRADHAN VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | / /0 () // |
| 56 | | BIKRAM KUMAR BHANJA VS STATE OF ODISHA | M/S.P.K.MAHARAJ VS | RANPUR /196 /2019 () // |
| 57 | | JAGADISH SENAPATI@CHENTI | M/S.RAMAKRISHNA NAIK | BANDHUGOAN /1 /2009 |

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|----|--------------|---|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | | BAISHNABA PADHAN | MANOJ KUMAR PATI | TUSRA /32 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | | DILESWAR CHHURIA @ PINTU | PRAKASH K.MISHRA | KATARBAGA /73 /2015 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | | DEBENDRA KUNJA | NIHAR RANJAN SAHOO | M.V.79 /1 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | | SANTOSH YADAV | JUGAL KISHORE PANDA | BOIPARIGUDA /78 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | | GAMA@CHEMA@SUBRAT KUMAR PRADHANDINESH KUMAR MOHANTY | | GANIA /8 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | | NARENDRA BEHERA@MEGHA | JYOTIRMAYA SAHOO | BANAPUR P.S. /258 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | | KABITA JENA | DEEPAK KUMAR SAHOO | MARINE PST TALCHUA /30 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | | BAPI@KALPATARU SAHOO | SMRUTI RANJAN MOHAPATRA | JAGATPUR /372 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | | PINKU KUMAR SAHU | TRILOCHAN NANDA | DEOGAON /37 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | | KSHIRASAGAR SAHU | GOUTAM CHARAN ROUT | DEOGAON /37 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | | SANTOSH DANTA | MANAS CHAND | KANTAMAL /108 /2017 |
| | | VS | VS | () |

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|----|--------------|---|-----------------------------|--------------------------------------|
| 69 | | STATE OF ODISHA RAJ KISHORE MARNDI @ MARANDI VS | RADHARAMAN DAS NAYAK VS | // KEONJHAR TOWN /235 /2019 () |
| 70 | | STATE OF ODISHA MUSTAK HUSSEN VS | RUPESH KUMAR MOHANTY VS | // BINJHARPUR /42 /2018 () |
| 71 | | STATE OF ODISHA ASHWINI MEHER VS | SACHIDANANDA PADHEE VS | // BHATILI /180 /2019 () |
| 72 | | STATE OF ODISHA SATISH CHANDRA VS | BASUDEV MISHRA VS | // / /0 () |
| 73 | | STATE OF ODISHA MANAS DAS VS | DEEPAK KUMAR DAS VS | // KAKATAPUR /131 /2019 () |
| 74 | | STATE OF ODISHA AJANI KHOSALA VS | RENUBALA MISHRA VS | // / /0 () |
| 75 | | STATE OF ODISHA JAGADISH PRADHAN VS | TRILOCHAN NANDA VS | // DEOGAON /37 /2019 () |
| 76 | | STATE OF ODISHA SARASATI HALDAR VS | RAJIB LOCHAN PATTNAIK VS | // / /0 () |
| 77 | | STATE OF ODISHA LAXMI KHORA VS | RENUBALA MISHRA VS | // / /0 () |
| 78 | | STATE OF ODISHA KUMUDA PAHI VS | N/S.B.K.ROUTRAY VS | // / /0 () |
| 79 | | MAHESWAR MOHAPATRA KUMUDA PAHI VS | M/S.B.K.ROUTRAY VS | // / /0 () |
| | | MAHESWAR MOHAPATRA | | // |

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|----|------------------|---|----------------------------|--|
| 80 | | V. CH. RAJU VS STATE OF ODISHA | ADV. VS | // () |
| 81 | | BISWANATH BHOI VS NAKULA PARIDA | ADV. VS | // () |
| 82 | | KALIPADA DINDA VS STATE OF ORISSA | adv. VS | // () |
| 83 | CMP/0001375/2019 | RASHMI KANTA SAHU VS BHARATI SAHOO | PRAVAT RANJAN SUTAR VS | // 1st ADDL CIVIL JUDGE(SD), BERHAMPUR(Ganjam) CS/0000189/2017 |
| 84 | CMP/0001380/2019 | SHAKTI PRASAD MOHANTY VS DILLIP KUMAR MOHANTY | DEBAKANT MOHANTY VS | // CIVIL JUDGE (SD),BHUBANESWAR(Khordha *) CS/0000543/2018 |
| 85 | CMP/0001387/2019 | PURNIMA FRANCIS VS NABA PATRA | SUSANTA KUMAR DASH VS | // CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) EC/0000005/2018 |
| 86 | | SARATA MOHANTY VS SABI DEI | J.PRADHAN VS | // () // |
| 87 | | DHOBA PRADHAN VS SUMITRA PRADHAN @ SUMI | SANJAY KUMAR PRADHAN VS | // () // |
| 88 | | A.BHIMA RAO VS A.DILESU DORA | JAGAJIT PANDA VS | // () // |
| 89 | | BAIRAGI CHARAN SAHOO VS SATYABHAMA DAS | ARUN KUMAR MISHRA 2 VS | // () // |
| 90 | | SATI DAS VS YUDHISTIR BAGARTY | UPENDRA KUMAR SAMAL VS | // () // |
| 91 | | MINARANI DALEI | BISWA PRAKASH DHAL | // |

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|-----|--------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | PITABAS PRADHAN | | // |
| 92 | | SHAKTI PRASAD MOHANTY | DEBAKANT MOHANTY | // |
| | | VS | VS | 0 |
| | | DILLIP KUMAR MOHANTY | | // |
| 93 | | B.KAMALA | U.C.PANDA | // |
| | | VS | VS | 0 |
| | | P.DURGA PRASAD DESIBEHERA | | // |
| 94 | | PEDALU BANKULU | G.BEHERA | // |
| | | VS | VS | 0 |
| | | BURUDI KANTAMA | | // |
| 95 | | MANAS RANJAN SAHOO | BIKRAM RATH | // |
| | | VS | VS | 0 |
| | | BASANTA KUMAR SAHOO | | // |
| 96 | | SURESH CHANDRA MISHRA | SAMIR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | GAGAN BIHARI PRADHAN | | // |
| 97 | | SURESH CHANDRA MISHRA | SAMIR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | GAGAN BIHARI PRADHAN | | // |
| 98 | CONTC/0002425/2019 | REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV | | // |
| | | VS | VS | 0 |
| | | NIRANJAN PANDA | | // |
| 99 | | ANADI CHARAN DIKHIT | ADV | // |
| | | VS | VS | 0 |
| | | CHITRA ARUMUGAM | | // |
| 100 | | JAGADISH DHARUA | SANTOSH KUMAR DASH | // |
| | | VS | VS | 0 |
| | | ARINDAM DAKUA | | // |
| 101 | | BANAMALI KHURA | ADV | // |
| | | VS | VS | 0 |
| | | COLLECTOR,BOLANGIR | | // |
| 102 | | GADADHAR RANA | ADV | // |
| | | VS | VS | 0 |

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|-----------|---------------------|------------------------------------|---------------------------------|--|
| | | ASWINI KUMAR MOHANTY | | // |
| 103 | | ABHIMANYU CHAMPATI | ADV | // |
| | | VS | VS | 0 |
| | | NIKUNJA B.DHAL | | // |
| 104 | | GHASI SABAR | ADV | // |
| | | VS | VS | 0 |
| | | PREM CHANDRA CHAUDHARY | | // |
| 105 | | ORISSA MANGANESE AND MINERALS LTD. | ADV | // |
| | | VS | VS | 0 |
| | | BIRAT CHANDRA DAGARA | | // |
| 106 | | PRASANNA KUMAR MOHARANA | M/S.MANAS PATI | // |
| | | VS | VS | 0 |
| | | SUBHADUTTA CHAMPATIRAY | | // |
| 107 | | MANSUR ALI SAHA | ADV | // |
| | | VS | VS | 0 |
| | | ARTATRANA MLICK | | // |
| 108 | | PRADIP PRADHAN | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 109 | | BARIA NAIK | ADV | // |
| | | VS | VS | 0 |
| | | PREM CHANDRA CHAUDHARY | | // |
| 110 | | SHASANKA SEKHAR MOHANTY | ADV | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 111 | | JALADHARA MAHABHAOI | ADV | // |
| | | VS | VS | 0 |
| | | BIBEKANANDA PARIDA | | // |
| 112 | | GANAPATI DAS | adv | // |
| | | VS | VS | 0 |
| | | CHITHRA ARUMUGAM | | // |
| 113 | | SANTILATA PANDA | ADV | // |
| | | VS | VS | 0 |
| | | ANUP SAHOO | | // |

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|-----|--------------|--|-------------------------------|-----------------------------------|
| 114 | | MARRY ALIAS MERY BEHERA VS D.SRINIBAS | ADV VS | // () |
| 115 | | DINABANDHU ORAM @ EKKA VS AMARNATH AGARWAL | SIDHARTHA MISHRA 1 VS | // () |
| 116 | | RAMA CHANDRA SAHOO VS ASHIS THAKARE | B.K.ROUTRAY VS | // () |
| 117 | | SUMANTA KUMAR BARIK VS CHITHRA ARUMUGAM | ADV VS | // () |
| 118 | | RAMA BEHERA VS JAGMOHAN MEENA, S.P, ANGUL | VS | /0 // |
| 119 | | DILLI KHUNTIA VS STATE OF ODISHA | P.K.SAMANTRAY VS | MOHANA /98 /2017 () |
| 120 | | DURYODHAN GOUDA VS STATE OF ODISHA | M/S.J.R.DASH VS | // /0 () |
| 121 | | SARASWATI @ TAPAN GHOSH VS STATE OF ODISHA | B.R.TRIPATHY VS | ADVA /38 /2017 () |
| 122 | | GOURI RANA VS STATE OF ODISHA | ARUN KUMAR BUDHIA VS | TUREIKELA /50 /2019 () |
| 123 | | SAIDUL SAHA VS STATE OF ODISHA | B.R.TRIPATHY VS | ADVA /38 /2017 () |
| 124 | | PRASANTA KUMAR MISHRA VS STATE OF ODISHA(VIG.) | SMRUTI RANJAN MOHAPATRA VS | KORAPUT VIGILANCE /3 /2017 () |
| 125 | | KASHINATH BARIK @ KASINATH BARIK | RAJENDRA N.ROUT | // TIHIDI /405 /2019 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 126 | | DEEPAK BEHURA | DEVASHIS PANDA | NAUGAON /165 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 127 | | KANTI DEVI PAL | PARTHA SARATHI NAYAK | JHARSUGUDA /269 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 128 | | HEMANTA BARIK | JAGANNATH KAMILA | CHAMPUA /135 /2007 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 129 | | DINABANDHU PRADHAN @ RAJA | ARIJEET MISHRA | NAYAGARH /121 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 130 | | BANTI KUMAR AGRAWAL | | EOW,BHUBANESWAR /21 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | | RANGA PRADHAN | B.B.ROUTRAY | NALCO /165 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | | MANOJ SANKLECHA | | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 133 | | BANTI KUMAR AGRAWAL | | NABARANGAPUR TOWN /275 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 134 | | BANTI KUMAR AGRAWAL | ADV | KHARIAR /246 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | | MANTU@MANORANJAN PRADHAN | PRANAB KUMAR SAMANTARAY | KARANJIA /86 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 136 | | MEENA AGRAWAL | M/S.SIDHARTHA DAS | TITILAGARH /200 /2013 |
| | | VS | VS | () |

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| 137 | | STATE OF ODISHA KAILASH CHANDRA PRADHAN VS | DEBASNAN DAS VS | // / /0 () |
| 138 | | STATE OF ODISHA BAKUL SHARMA@BAKULRANI SHARMA VS | ARIJEET MISHRA VS | // BORIGUMMA /65 /2018 () |
| 139 | | STATE OF ODISHA KRUSHNA CHANDRA SAHU VS | P.C.MISHRA VS | // BARKOTE /172 /2017 () |
| 140 | | STATE OF ODISHA RISHI PRASAD BHATTA@BHATTA VS | SAMVIT MOHANTY VS | // / /0 () |
| 141 | | SANGEETA DASH@SHARMA RAHUL KUMAR SARALIA@RAHUL SARALIA MOHIT AGARWAL VS | VS | // LAXMISAGAR P.S. /151 /2019 () |
| 142 | | STATE OF ODISHA JAGANNATH ACHARYA VS | DEBASIS TRIPATHY VS | // / /0 () |
| 143 | | AMULYA PRADHAN SAMIR KUMAR SAHU VS | R.ACHARY VS | // BALLIGUDA /19 /2012 () |
| 144 | | STATE OF ODISHA SUSHANTA MAJHI VS | M/S.BIJAYA KUMAR BEHERA 1 VS | // SINAPALI /119 /2016 () |
| 145 | | STATE OF ODISHA KAPILASH NAIK VS | ANUP KUMAR MOHAPATRA VS | // CDA-II /35 /2019 () |
| 146 | | STATE OF ODISHA AMRIK SINGH VS | RABINDRA NATH PRUSTY VS | // / /0 () |
| 147 | | STATE OF ODISHA KESHABA@KISHOR SAHU VS | M/S.B.PASAYAT VS | // KHALLIKOTE /16 /1995 () |
| | | STATE OF ODISHA | | // |

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|-----|--------------------|---|--------------------------|---|
| 148 | | AMARESWAR BEURA VS STATE OF ODISHA | H.N.MOHAPATRA VS | KONARK /125 /2019 () // |
| 149 | | MOHAMMAD MUSTAQ ANSARI VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | / /0 () // |
| 150 | | ARABINDRA MISHRA VS STATE OF ODISHA | ARABINDA TRIPATHY VS | MANCHESWAR P.S. /339 /2019 () // |
| 151 | | SUJIT KU.PATRA VS STATE OF ODISHA | M/S.S.S.JENA VS | / /0 () // |
| 152 | | MOHAN SOLOMON DAS VS STATE OF ODISHA | ALOK KUMAR PANDA VS | BARBIL /162 /2016 () // |
| 153 | | ASHOK KUAMR SAHU VS STATE OF ODISHA | RAMDAS ACHARY VS | BALLIGUDA /19 /2012 () // |
| 154 | | SUDHIR KUMAR DUTTA VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | RUPSA /28 /2019 () // |
| 155 | | BISHAL MAHANANDA VS STATE OF ODISHA | TRILOCHAN NANDA VS | JONK /68 /2013 () // |
| 156 | CRLMP/0001703/2019 | SANJUKTARANI HOTA VS STATE OF ODISHA | K.K.BHUYAN VS | SORO /510 /2019 () // |
| 157 | CRLMP/0001704/2019 | ALOK @ PRADEEP PRADHAN VS STATE OF ODISHA | BRUNDABAN ROUT VS | / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000245/2019 |
| 158 | | RAJESH KUMAR SETHI VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 159 | | TRILOCHAN BEHERA | BYOMAKESH TRIPATHY | / /0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | | GUNANIDHI POTHAL | ALOK KUMAR MOHAPATRA | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 161 | | BIKASH CHANDRA MALLICK | S.K.MOHANTY | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | | KAMALAKANTA NAYAK | P.C.DAS | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | | DEEPAK CHANDRA DAS | ALOK KUMAR DAS | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 164 | | SISIR KUMAR MANDHATA | C.R.MOHANTY | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | | JEMA BHOI | A.PATTANAİK | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | | GIRIJA SANKAR PADHIALI | ALOK KUMAR DAS | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 167 | | UMA BHOI | A.PATTANAİK | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 168 | | SASMITA PRIYADARSHINI DHAL | SOURA CHANDRA MOHAPATRA | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 169 | | PRATIMA SINGHA | R.N.MOHANTY | / /0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | | SUBHASIS MISHRA | P.R.CHHATOI | / /0 |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|-------------------------------|-----------------------------------|
| 171 | | STATE OF ODISHA AMLAN ADITYA NAYAK VS | BYOMAKESH TRIPATHY VS | // /0 0 |
| 172 | | STATE OF ODISHA RADHA MANI NAYAK VS | BIPLAB KUMAR DASH VS | // /0 0 |
| 173 | | STATE OF ORISSA NIRANJAN MADHEI VS | BIKRAM CHANDRA GHADAI VS | // /0 0 |
| 174 | | STATE OF ODISHA DHRUBA SEKHAR NAYAK VS | SMRUTI RANJAN MOHAPATRA VS | // /0 0 |
| 175 | | STATE OF ODISHA SUSANTA KUMAR SAHOO VS | M/S.MANAS CHAND VS | // /0 0 |
| 176 | | GAYATRI SAHOO MITU MOHANTY@BRAJESH VS | MANAS CHAND VS | // MAHAKALPARA /217 /2013 0 |
| 177 | | STATE OF ODISHA LEGAL MANAGER, M/S. CHOLAMANDALAM VS | MS. G. P. DUTTA VS | // // 0 |
| 178 | | SISIR KU.ROUT LEGAL MANAGER, M/S. RELIANCE G.I.CO. LTD VS | SUBRAT SATPATHY VS | // // 0 |
| 179 | | PRIYARANJAN MALLICK DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD VS | ANAND KUMAR MOHANTY VS | // // 0 |
| 180 | | TULU SAHOO LEGAL MANAGER, M/S. RELIANCEW G.I.CO. LTD VS | SUBRAT SATPATHY VS | // // 0 |
| 181 | | SUDAM MALLICK DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD VS | SUBRAT SATPATHY VS | // // 0 |
| | | DEBASMITA MISHRA | | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|----------------------------|-----------------------------------|
| 182 | | M.C. OF BUDHIBAR DIAKUDA HIGH SCHOOL, BUNHINDRA KUMAR SAHOO VS STATE OF ODISHA | VS | // 0 // |
| 183 | | LEGAL MANAGER, RELIANCE G.I.CO.LTD. VS BIJAYA KU.DASH | M/S.G.P.DUTTA VS | // 0 // |
| 184 | | BINODINI NAYAK VS PRAKASH CH.PATRA | PRADEEP KUMAR MISHRA VS | // 0 // |
| 185 | | SANDHYARANI KHANDAYATRAY VS SUKANTA KU.MISHRA | MOHIT AGARWAL VS | // 0 // |
| 186 | | CHANDRAKALA SAHOO VS ASAD ALI | PRADEEP KUMAR MISHRA VS | // 0 // |
| 187 | | THE MANAGER, T.P.CELLM/S.NEW INDIA ASSURANCE COMPANY LTD. VS ASHALATA TRIPATHY@SARANGI | M/S.A.P.DUTTA VS | // 0 // |
| 188 | | RAMA CH.DAS VS BIPIN BISWAL | M/S.B.SINGH VS | // 0 // |
| 189 | | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS PAINA BEWA | S.K.PATRY VS | // 0 // |
| 190 | | THE BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD. VS GOPI KHARA | RESOULI KUMAR MAHALI VS | // 0 // |
| 191 | | THE MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. VS PRIYABRATA DAS | M/S.G.P.DUTTA VS | // 0 // |
| 192 | | DIVISIONAL MANAFGER, THE ORIENTAL INSURANCE CO. LTD. VS DURGABATI NAYAK | MOHME C ANDR VS | // 0 // |
| 193 | | THE MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. | M/S.G.P.DUTTA | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|------------------------------------|-----------------------------------|
| | | VS | VS | 0 |
| 194 | | LAXMI BARIK@LAXMILATA PRADHAN MANAGER IN CHARGE (LEGAL), SHRIRAM G.M/S.G.P.DUTTA | M/S.G.P.DUTTA | // |
| | | VS | VS | 0 |
| 195 | | SUVANJALI PANDA PRATIMA MOHARANA | M/S.B.SINGH | // |
| | | VS | VS | 0 |
| 196 | | DHANESWAR SAHOO DIVISIONAL MANAGER LEGAL T.P. CLAIM CH RADIANT GENERAL INSURANCE CO. LTD. | RADIANT GENERAL INSURANCE CO. LTD. | // |
| | | VS | VS | 0 |
| 197 | | ABHIMANYU PATALASINGH TULASI MUDULI | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 198 | | ASAD ALI THE MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD. | IFFCO COMPANY LTD. | // |
| | | VS | VS | 0 |
| 199 | | PRASANTA GHANA KAJAL MANDAL | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 200 | | RAMA CH.PANI RELIANCE G.I.CO. LTD. | M/S.G.P.DUTTA | // |
| | | VS | VS | 0 |
| 201 | | MAMATA RANI PANDA BINODINI SAHOO | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 202 | | M/S.KARNATAKA TOAD LINES PVT. LTD. DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. | UNITED INDIA INSURANCE CO. LTD. | // |
| | | VS | VS | 0 |
| 203 | | PRAMOD KU.PRADHAN PRANAYA MOHANTY | M/S.U.C.MISHRA | // |
| | | VS | VS | 0 |
| 204 | | MAMATA PRADHAN JAYAGOPAL SINGH | M/S.S.K.ROUT | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|--------------------------|-----------------------------------|
| | | MALARANI SINGH | | // |
| 205 | | BIRENDRA KU.MOHAPATRA | SUSANTA KU.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | RAMESH CH.MOHAPATRA | | // |
| 206 | | MALATI SAHOO | BHAKTAHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | KARTIKA SAHOO | | // |
| 207 | | JAGANNATH PANDA | SOUMYA MISHRA | // |
| | | VS | VS | 0 |
| | | UMAMANI MOHAPATRA | | // |
| 208 | | PARBATI BARIK | BIBHU PR.TRIPATHY | // |
| | | VS | VS | 0 |
| | | UPENDRANATH BARIK | | // |
| 209 | | YASHVI VASANI | MR.A.MOHANTA | // |
| | | VS | VS | 0 |
| | | PRATIK KU.VASANI | | // |
| 210 | | MOUSUMI SWAIN | KURESH PR.DASH | // |
| | | VS | VS | 0 |
| | | PARAMANANDA ROUT | | // |
| 211 | | SATISH KUMAR PAL | RUDRA NARAYAN PARIJA | //0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 212 | | SUSAMARANI NAYAK | RUDRA PRASAD MOHAPATRA | //0 |
| | | VS | VS | 0 |
| | | SUCHITRA SAMAL | | // |
| 213 | | URBASI DAS | SUMANTA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | SECRETARY BOARD OF SECONDARY EDUCATION ORISSA, CUTTACK | | // |
| 214 | | URBASI DAS | SUMANTA KU.NAYAK | // |
| | | VS | VS | 0 |
| | | PRESIDENT, ORISSA NURSES AND MIDWIVES EXAMINATION BOARD, BBSR | | // |
| 215 | | SATYANARAYAN BHUE | ADV. | // |
| | | VS | VS | 0 |
| | | COLLECTOR AND DM, SONEPUR | | // |

ORISSA HIGH COURT**CASES FILED on :09/12/2019**

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|--|
| 216 | WP(C)/0024862/2019 | PANKAJ LOCHAN SARANGI VS STATE OF ORISSA | M/S.N.SAHANI VS | // 0 // |
| 217 | WP(C)/0024863/2019 | REENABALA MALLICK VS STATE OF ODISHA | M/S.SUDARSHAN NANDA VS | // 0 // |
| 218 | WP(C)/0024865/2019 | PRAFULLA KUMAR DEBATA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 219 | WP(C)/0024866/2019 | SATYANANDA GUIN VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 220 | WP(C)/0024867/2019 | ANIRUDHA PADHI VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 221 | WP(C)/0024868/2019 | HRUSHIKESH MALIK VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 222 | WP(C)/0024870/2019 | BIDHUBHUSAN SAHOO VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 223 | WP(C)/0024872/2019 | MADAN MOHAN SAHOO VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 224 | WP(C)/0024873/2019 | GOLAK BIHARI DAS VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 225 | WP(C)/0024875/2019 | SABITA SATAPATHY VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 226 | WP(C)/0024877/2019 | SUKANTI PRABHA PATI VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 227 | WP(C)/0024881/2019 | PREMALATA SATAPATHY | SIDHARTHA SWAIN | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | WP(C)/0024898/2019 | ARJUN BUKHA | ASHOK PATTANAIAK | // |
| | | VS | VS | 0 |
| | | THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA | | // |
| 229 | WP(C)/0024917/2019 | MC OF DOBALAPAL HIGH SCHOOL | M/S.SUKANTA KU.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | WP(C)/0024927/2019 | AJIT KU.MOHAPATRA | M/S.ANJAN KU.BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 231 | WP(C)/0024928/2019 | ASISH KUMAR NAYAK | M/S.SUSHANT KU.JOSHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | WP(C)/0024944/2019 | SASMITA MAHAKUR | GOPAL SINHA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | WP(C)/0024946/2019 | PANKAJMALINI SARANGI | M/S. SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | WP(C)/0024948/2019 | MANAS KUMAR TARAI | M/S. SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 235 | WP(C)/0024950/2019 | ABHISEK ROUT | M/S. SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 236 | WP(C)/0024953/2019 | PRAGATI GIDI | M/S.SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | WP(C)/0024960/2019 | RAJANI KANTA SETHY | M/S.SUKANTA KU.DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 238 | WP(C)/0024971/2019 | MAHESWAR NAYAK | M/S.K.K.SWAIN | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 239 | WP(C)/0024972/2019 | STATE OF ODISHA BISWANATH SETHI VS | M/S.BIMBISAR DASH VS | // // 0 |
| 240 | WP(C)/0024973/2019 | STATE OF ODISHA HIMANSU SEKHAR MOHAPATRA VS | M/S.K.K.SWAIN VS | // // 0 |
| 241 | WP(C)/0024974/2019 | STATE OF ODISHA ISRAEL CHARAN SUNA VS | M/S.K.K.SWAIN VS | // // 0 |
| 242 | WP(C)/0025004/2019 | STATE OF ODISHA PURUSOTTAM SAHU VS | M/S.JAYAKRISHNA MOHAPATRA VS | // // 0 |
| 243 | WP(C)/0025005/2019 | STATE OF ODISHA PURUSOTTAM SAHU VS | M/S.JAYAKRISHNA MOHAPATRA VS | // // 0 |
| 244 | WP(C)/0025006/2019 | STATE OF ODISHA PURUSOTTAM SAHU VS | M/S.JAYAKRISHNA MOHAPATRA VS | // // 0 |
| 245 | WP(C)/0025018/2019 | STATE OF ODISHA DAS PRAVAS KUMAR BAGLA VS | M/S. AMIYA KUMAR CHHATOI VS | // // 0 |
| 246 | WP(C)/0025020/2019 | STATE OF ODISHA TRILOCHAN NAYAK VS | M/S.AMIYA KUMAR CHHATOI VS | // // 0 |
| 247 | WP(C)/0025051/2019 | STATE OF ODISHA MOTHER TERESA HEALTH WORKER VS | M/S.KAILASH CHANDRA KAR VS | // // 0 |
| 248 | WP(C)/0025067/2019 | STATE OF ODISHA RAJASHREE MISHRA VS | MR.MANORANJAN NAYAK VS | // // 0 |
| 249 | | STATE OF ORISSA KULESWAR ROUT VS STATE OF ODISHA | SANTANU KUMAR SARANGI VS | // // 0 // |

ORISSA HIGH COURT**CASES FILED on :09/12/2019**

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|------------------------------------|--|
| 250 | | TARINI RANJAN SAHOO VS STATE OF ODISHA | M/S.SURYAKANTA DASH VS | // 0 // |
| 251 | | BABY KUMARI MAHTO VS ROURKELA DEVELOPMENT AUTHORITY | PRAVAKAR BEHERA VS | // 0 // |
| 252 | | PANKAJINI SAHU VS JOINT DIRECTOER,ENFORCEMENT DIRECTORATE | M/S.SASIM AJITAV PATTNAIK VS | // 0 // |
| 253 | | GOPINATH SWAIN VS STATE OF ORISSA | M/S.K.K.SWAIN VS | // 0 // |
| 254 | | ER.RAINY ROSE VS DEPT.OF STEEL AND MINES, UNION OF INDIA | M/S.ASHOK KUMAR DAS VS | // 0 // |
| 255 | | LINGARAJ RANA VS STATE OF ODISHA | SANTANU KUMAR SARANGI VS | // 0 // |
| 256 | | KSHIROD KUMAR PANDA VS STATE OF ORISSA | M/S.BIBHU PRASAD MOHANTY VS | // 0 // |
| 257 | | M/S PRADEEP KUMAR GRAHACHARYA VS THE COMMISSIONER OF CT AND GST,ODISHA | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 258 | | BASANTI DEI VS CENTRAL ELECTRICITY SUPPLY UTILITY (CESU) | M/S.B.N.SAMANTARAY VS | // 0 // |
| 259 | | BASANTI DEI VS CENTRAL ELECTRICITY SUPPLY UTILITY (CESU) | M/S.B.N.SAMANTARAY VS | // 0 // |
| 260 | | NIRANJAN JENA VS UNION OF INDIA | M/S.JATINDRA KUMAR MOHAPATRA VS | // 0 // |
| 261 | | PRATAP CHANDRA PANDA | M/S.SATYAJIT BEHERA | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | | TIKI @ UMA BHOI | M/S.A.PATTANAİK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | | SUJATA PATRO | M/S.SATYAJIT BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | | M/S.ANUPAM INDUSTRIES LTD. | M/S.ASIT KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | | BIJAY KUMAR PATRA | SUBAS CHANDRA DAS | // |
| | | VS | VS | 0 |
| | | NESCO UTILITY OF ODISHA | | // |
| 266 | | MAA TARINI S.H.G. PAİKAPADA, KOİTHAGAD | M/S.N.SAHANI | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 267 | | AKHİL KUMAR SWAIN | M/S.PRAMOD KUMAR JENA | // |
| | | VS | VS | 0 |
| | | NATIONAL HIGHWAYS AUTHORITY OF INDIA | | // |
| 268 | | UDAYANATH MALLA | M/S.SOUBHAGYA KU.DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | | RANJAN KUMAR SAMANTARAY | SİDHARTHA SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | | ANUPAMA PARİDA | SİDHARTHA SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | | SARBESWAR JENA | SİDHARTHA SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | | KISHORE CHANDRA PRADHAN | SİDHARTHA SWAIN | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|--|
| 273 | | STATE OF ODISHA PRAFULLA KUMAR BHATTA VS | SIDHARTHA SWAIN VS | // // 0 |
| 274 | | STATE OF ODISHA SASI BHUSAN DASH VS | SIDHARTHA SWAIN VS | // // 0 |
| 275 | | STATE OF ODISHA SOMANATH BARIK VS | SIDHARTHA SWAIN VS | // // 0 |
| 276 | | STATE OF ODISHA CHITTARANJAN DASH VS | SIDHARTHA SWAIN VS | // // 0 |
| 277 | | STATE OF ODISHA ANANTA CHARAN SAHOO VS | SIDHARTHA SWAIN VS | // // 0 |
| 278 | | STATE OF ODISHA PADMANAVA SAHOO VS | SIDHARTHA SWAIN VS | // // 0 |
| 279 | | STATE OF ODISHA NAGENDRA KUMAR PARIJA VS | SIDHARTHA SWAIN VS | // // 0 |
| 280 | | STATE OF ODISHA SATYANANDA DALAI VS | SIDHARTHA SWAIN VS | // // 0 |
| 281 | | STATE OF ODISHA SUBAS CHANDRA CHANDA VS | SIDHARTHA SWAIN VS | // // 0 |
| 282 | | STATE OF ODISHA PRAFULLA KUMAR DALAI VS | SIDHARTHA SWAIN VS | // // 0 |
| 283 | | STATE OF ODISHA GEETARANI MOHANTY VS | SIDHARTHA SWAIN VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**CASES FILED on :09/12/2019**

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|----------------------------------|--|
| 284 | | ARUPANANDA DASH VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 285 | | GIRIDURGA UTHA DOKANI SANGHA VS STATE OF ODISHA | M/S.SRINIVAS MOHANTY VS | // 0 // |
| 286 | | ARUN KUMAR MUDULI VS STATE OF ODISHA | M/S.RAMA KRISHNA BISOI VS | // 0 // |
| 287 | | BRAJA SWAIN VS COLLECTOR, KHURDA | M/S.ANTARYAMI SWAIN VS | // 0 // |
| 288 | | JAYANTI PRADHAN VS STATE OF ODISHA | M/S.R.C.SWAIN VS | // 0 // |
| 289 | | HARISH CHANDRA BISWAL VS STATE OF ORISSA | MANAS PATI VS | // 0 // |
| 290 | | DR.KRUSHNA CHANDRA DAS VS DEBT.RECOVERY TRIBUNAL CUTTACK | M/S.CHITTARANJAN PANDA VS | // 0 // |
| 291 | | BASANTA KUMAR ROUT VS STATE OF ODISHA | SANTANU KUMAR SARANGI VS | // 0 // |
| 292 | | SAMEER RANJAN NAYAK VS STATE OF ODISHA | M/S.BISWAJIT SAHOO VS | // 0 // |
| 293 | | LOKNATH PANI VS STATE OF ODISHA | M/S.BHAKTA RANJAN BARIK VS | // 0 // |
| 294 | | LAXMIDHAR NAYAK VS STATE OF ODISHA | M/S.RAJENDRA KUMAR PRADHAN VS | // 0 // |
| 295 | | KODANDA JENA | M/S.TUSHAR KANTA NAYAK | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|---------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 296 | | SASMITA SAHOO | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | | SOUMENDRA KU.MOHAPATRA @ SOUMENDRA KUMAR MOHAPATRA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | | SUNITA RAY | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | | BAIRAGI CHANDRA PATRA | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | | CHITTARANJAN DAS | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | | GOLEKHA PALAI | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | | ANIRUDHA ROUT | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | | GOBARDHAN PALAI | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | | GOURAHARI BEHERA | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | | PRASANTA KUMAR SAHOO | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | | PRASANNA KUMAR PRADHAN | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|---------------------------------|-----------------------------------|
| 307 | | STATE OF ODISHA JAGABANDHU DAS VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 308 | | STATE OF ODISHA RANJITA NAYAK VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 309 | | STATE OF ODISHA NILAKANTHA NAYAK VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 310 | | STATE OF ODISHA BUDHURAM NAIK VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 311 | | STATE OF ODISHA BHAGIRATHI MOHARANA VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 312 | | STATE OF ODISHA PRADEEP KUMAR MUDULI VS | M/S.S.C.CHOUDHURY VS | // // 0 |
| 313 | | STATE OF ODISHA SUNIL KUMAR SINGH VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 314 | | STATE OF ODISHA SARAT KUMAR MISHRA VS | M/S.PRONOY MOHANTY VS | // // 0 |
| 315 | | COLLECTOR,KHURDA DINGAR KUMBHAR VS | M/S.PRASANNA KUMAR MISHRA VS | // // 0 |
| 316 | | STATE OF ODISHA SUNIL KUMAR DASH VS | GOPAL SINHA VS | // // 0 |
| 317 | | STATE OF ODISHA KRUTIBAS MATARI VS | GOPAL SINHA VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**CASES FILED on :09/12/2019**

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 318 | | PURUSOTTAM SAHU VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 319 | | TAPAN KUMAR MEHER VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 320 | | SURENDRA KUMAR SAHOO VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 321 | | MANOJ KUMAR ACHARYA VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 322 | | AMIYA KUMAR PRADHAN VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 323 | | BIBHABARI MOHAPATRA VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 324 | | SAILABALA MEHER VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 325 | | MANINI DARUAN VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 326 | | JAGADISHA NAYAK VS STATE OF ODISHA | M/S.NEELAKANTHA PANDA VS | // 0 // |
| 327 | | SURYAKANTI MAHAKUD VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 328 | | MANASI SAHU VS STATE OF ODISHA | GOPAL SINHA VS | // 0 // |
| 329 | | DR.BIRANCHI NARAYAN MALLIK | M/S.BIREN SANKAR TRIPATHY | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|------------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | | HRUSHIKESH BARIK | M/S.PPARTHA SARATHI DAS | // |
| | | VS | VS | 0 |
| | | MANAGING DIRECTOR, ODISHA MINING CORPORATION LTD. | | // |
| 331 | | RAMESH CHANDRA PRUSTY | M/S.PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | | BISHIKESHAN DEHERIA | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 333 | | NIBEDITA MOHANTY | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 334 | | ABHAYA KUMAR NAYAK | M/S.RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | | SANTOSH KUMAR SAHOO | M/S.BISWARANJAN DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | | PURNA CHANDRA MOHANTY | M/S.RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | | UPENDRA KUMAR SAHU | M/S.P.R.CHHATOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | | BASANTA KUMAR SAHOO | M/S.RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | | BISWA BANDITA MOHANTY | M/S.RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | | SUSANTA KUMAR PATRO | M/S.P.R.CHHATOI | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|-------------------------------------|---------------------------------|--|
| | | STATE OF ODISHA | | // |
| 341 | | ASHISH KUMAR PATTANAİK | M/S.DINESH KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 342 | | BRAJAMOHAN SINGH BADRA | M/S.RAMDAS ACHARY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 343 | | DILLIP SINGH MAJHI | M/S.MOHENDRA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 344 | | BELA MAJHI | M/S.MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 345 | | BANAMALI GOUD | M/S.MOHENDRA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 346 | | KSHIRASINDHU MAJHI | M/S.MOHENDRA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 347 | | GANGA MAJHI | M/S.MOHENDRA KUMAR MAOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 348 | | DEBABRATA TRIPATHY | M/S.GIRIDHARI SINGH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 349 | | BHARAT SAHU @ BHARATRAM SAHU | M/S.MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 350 | | SUBHRANSU SEKHAR JENA | M/S.S.S.JENA | // |
| | | VS | VS | 0 |
| | | THE ADDITIONALL DISTRICT MAGISTRATE | | // |
| 351 | | GOBARDHAN JANI | M/S.MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**CASES FILED on :09/12/2019**

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|-----------------------------------|--|
| 352 | | SUSHANT KISHORE DAS VS STATE OF ODISHA | M/S.BISWA BIHARI MOHANTY VS | // 0 // |
| 353 | | SATYABATI PATTNAIK VS PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT. | M/S.PRAMOD KUMAR PATTNAIK VS | // 0 // |
| 354 | | JAGADISH KUMAR PADHY VS STATE OF ODISHA | M/S.SHASHI BHUSAN JENA VS | // 0 // |
| 355 | | SHISHIR KUMAR SAHOO VS STATE OF ODISHA | M/S.SHASHI BHUSAN JENA VS | // 0 // |
| 356 | | JOGESH KUMAR MOHANTY VS STATE OF ODISHA | M/S.SHASHI BHUSAN JENA VS | // 0 // |
| 357 | | ASHOK KUMAR MAJHI VS THE STATE OF ODISHA | M/S.DEBENDRA DHAR VS | // 0 // |
| 358 | | JAYDEV MINZ VS CHIEF SECRETARY | M/S. SHASHI BHUSAN JENA VS | // 0 // |
| 359 | | PRASANTA KUMAR BHUYAN VS STATE OF ODISHA | M/S.SURYAKANTA DASMOHAPATRA VS | // 0 // |
| 360 | | BIPIN BIHARI PRADHAN VS STATE OF ODISHA | M/S.SHASHI BHUSAN JENA VS | // 0 // |
| 361 | | GANESH CHANDRA PRADHAN VS STATE OF ODISHA | M/S.B.K.BARIK VS | // 0 // |
| 362 | | BIRENDRA HARIJAN VS STATE OF ODISHA | M/S.SHASHI BHUSAN JENA VS | // 0 // |
| 363 | | HRUSHIKESH SAHOO | M/S.SHASHI BHUSAN JENA | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 364 | | SUSHANTA KUMAR NAYAK | M/S.SURYAKANTH DASMOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 365 | | LAXMI SINGH SAMANT | M/S.RABINDRA KU.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 366 | | CHITTARANJAN JENA | M/S.B.K.BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 367 | | UNION OF INDIA | M/S.DEBENDRA KUMAR SAHOO-1 | // |
| | | VS | VS | 0 |
| | | CHITTA RANJAN PANDA | | // |
| 368 | | BAIKUNTHANATH PATNAIK | M/S.SURYA NARAYANN PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 369 | | SUBHASHREE NAYAK | M/S.AVIJIT MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 370 | | PRAFULLA KUMAR BEHERA | M/S.SURYA NARAYAN PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 371 | | GANGADHAR DAS MOHAPATRA | M/S.SURYA NARAYAN PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 372 | | PURNA CHANDRA DAS | M/S.BINAYAK PR.MOHANTY | // |
| | | VS | VS | 0 |
| | | DORECTOR CUM ADDITIONAL SECRETARY TP GOVT.GA AND PG DEPT. | | // |
| 373 | | M/S.CHETANIA MEDICAL AGENCIES | DAMODAR PATI | // |
| | | VS | VS | 0 |
| | | COMMISSIONER OF SALES TAX,CUTTACK | | // |
| 374 | | M/S. ARRDY ENGINEERING INNOVATIONS PVT.LTD | M/S.DARTIK KURMY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|--------------------------|-----------------------------------|
| | | REGIONAL PROVIDENT FUND COMMISSIONER-II | | // |
| 375 | | M/S.JYOTI PAPER PRODUCTS | M/S. KARTIK KURMY | // |
| | | VS | VS | 0 |
| | | REGIONAL PROVIDENT FUND COMMISSIONER-II | | // |
| 376 | | SARASWATI GOUDA | KARTIK CHANDRA TRIPATHY | // |
| | | VS | VS | 0 |
| | | BHANUBATIKANDI | | // |
| 377 | | YUDHISTHIRA SETHI | MR.RANJAN KU.BEHERA | // |
| | | VS | VS | 0 |
| | | REGISTRAR,OAT, CUTTACK BENCH | | // |
| 378 | | MAGIRAM BARIK | M/S.BAIDHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 379 | | SURENDRA NATH PADHI | M/S.BAIDHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 380 | | ANIMA NAYAK | M/S.BAIDHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 381 | | NARAYAN CHANDRA SWAIN | M/S.DEBASISH SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 382 | | PRAMOD KU.PATRA | M/S.DILLIP KU.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 383 | | BHAGABAN BISWAL | M/S.DILLIP KU.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 384 | | BULU BEHERA | M/S.U.C.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 385 | | SARAT KU.BARAL | M/S.DILLIP KU.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|----------------------------------|--|
| 386 | | M/S. ABHIRAM CARE TAKING AND EXPERT SERVICES VS STATE OF ODISHA | MR.S.KUMAR LAL VS | // 0 // |
| 387 | | SIBANI PRASAD DEHURY VS STATE OF ODISHA | M/S.RAGHUNATH BISWAL VS | // 0 // |
| 388 | | UPENDRA BEHERA VS STATE OF ODISHA | M/S.TUSHAR KANTA NAYAK VS | // 0 // |
| 389 | | ALEKHA CHANDRA PRUSTY VS STATE OF ORISSA | M/S.DILLIP KU.MOHAPATRA VS | // 0 // |
| 390 | | M/S.ORIENT CONSTRUCTIONS PRIVATE LTD. VS STATE OF ODISHA | M/S.PRABODHA CH.NAYAK VS | // 0 // |
| 391 | | M/S.MAA TARINI ISPAT PVT.LTD. VS COMMISSIONER OF COMMERCIAL TAXES-CUM-GOODS AND SERVICE TAX | DAMODAR PATI VS | // 0 // |
| 392 | | JITENDRA KAR VS STATE OF ORISSA | M/S.TUSHAR KANTI SATAPATHY VS | // 0 // |
| 393 | | SANAJAYA KUMAR SAHU VS STATE OF ODISHA | M/S.BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 394 | | PRANAB KUMAR GHOSH VS STATE OF ODISHA | M/S.D.P.MOHANTY VS | // 0 // |
| 395 | | INDRADHANU MARKET KSHUDRA BY ABASAMAN VS STATE OF ODISHA | M/S.N.M.MOHAPATRA VS | // 0 // |
| 396 | | NARAYAN PANDA VS STATE OF ODISHA | SANTANU KUMAR SARANGI VS | // 0 // |
| 397 | | PINGALASIN SHABAR | SANTANU KUMAR SARANGI | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|----------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 398 | | GANGARAM SAHU | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 399 | | HARSCO INDIA PVT.LTD. | M/S.JAYDEEP PAL | // |
| | | VS | VS | 0 |
| | | STATE TRANSPORT AUTHORITY,ODISHA | | // |
| 400 | | ACHUTA TANDI | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 401 | | PHULSINGH DANDASENA | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 402 | | GHASIRAM SAHU | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 403 | | RAMA DEHURY | SHARMISTHA SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 404 | | NETRAM SABAR | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 405 | | BIDYADHAR CHHATAR | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 406 | | RAM KUMAR ROUT | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 407 | | KRUPASINDHU SIDAR | SANTANU KUMAR SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 408 | | JNANARANJAN PANIGRAHI | SHARMISTHA SAMAL | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|-----------------------------|-----------------------------------|
| 409 | | STATE OF ORISSA MINTARAM ROUT VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 410 | | STATE OF ODISHA RAMESH CHANDRA NATH VS | SHARMISTHA SAMAL VS | // // 0 |
| 411 | | STATE OF ORISSA BALARAM BARIHA VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 412 | | STATE OF ODISHA KUSHA BARIHA VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 413 | | STATE OF ODISHA TAPAN KUMAR SINGH VS | SHARMISTHA SAMAL VS | // // 0 |
| 414 | | STATE OF ORISSA DEBABRATA DAS VS | SHARMISTHA SAMAL VS | // // 0 |
| 415 | | STATE OF ORISSA BALASWAR ROUT VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 416 | | STATE OF ODISHA BRAJAKISHORE MAJHI VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 417 | | STATE OF ODISHA PREM SINGH MAJHI VS | SANTANU KUMAR SARANGI VS | // // 0 |
| 418 | | STATE OF ODISHA NIBEDITA JENA VS | SHARMISTHA SAMAL VS | // // 0 |
| 419 | | STATE OF ORISSA BASUDEV TANDI VS | SANTANU KUMAR SARANGI VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**CASES FILED on :09/12/2019**

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|--|
| 420 | | KARTIKA SAHU VS STATE OF ODISHA | SANTANU KUMAR SARANGI VS | // 0 // |
| 421 | | BINOD BIHARI PANIGRAHI VS STATE OF ORISSA | SHARMISTHA SAMAL VS | // 0 // |
| 422 | | BHANU PRATAP BISWAL VS STATE OF ODISHA | SANTANU KUMAR SARANGI VS | // 0 // |
| 423 | | ARATI PATEL VS GOVT.OF ODISHA | SANTANU KUMAR SARANGI VS | // 0 // |
| 424 | | UTKAL NIRMAN VS STATE OF ODISHA | M/S.PRAFULLA KUMAR RATH VS | // 0 // |
| 425 | | DEEPAK KUMAR BISSOYI VS STATE OF ORISSA | M/S.MRUTYUNJAYA BISOI VS | // 0 // |
| 426 | | UMAKANTA TRIPATHY VS UMAKANTA RANA | M/S.PRAFULLA KUMAR RATH VS | // 0 // |
| 427 | | BRAJAMOHAN MOHAPATRA VS THE BM, THE URBAN CO-OP BANK LTD | SIDHESWAR MOHANTY VS | // 0 // |
| 428 | | PRAVAT KUMAR JENA VS STATE OF ODISHA | M/S.NIRANJAN LENKA VS | // 0 // |
| 429 | | KAMALA SAHU VS STATE OF ODISHA | M/S.P.C.MISHRA VS | // 0 // |
| 430 | | BHAGABAN BEHERA VS STATE OF ODISHA | M/S.PRASANNA KU.DASH VS | // 0 // |
| 431 | | SUJIT KUMAR SWAIN | M/S.U.C.MISHRA | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|----------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 432 | | SHIBA PRASAD ROUT | M/S.BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 433 | | BANSHIDHAR MISHRA | M/S.CHANDRAKANTA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 434 | | NIRANJAN MOHAPATRA | M/S.S.P.DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 435 | | BIBHUTI NANDA | M/S.SUMANTA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | COMMISSIONER CUM SECRETARY HOUSING AND URBAN DEVELOPMENT | | // |
| 436 | | SANTOSHI KHEMANDU | M/S.SIDHARTH PRASAD DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 437 | | SUKANTA KUMAR BISWAL | M/S.ANSHURAM MISHRA | // |
| | | VS | VS | 0 |
| | | D.G. AND I.G. OF POLICE, ODISHA,CTC | | // |
| 438 | | ASHOK KUMAR PRADHAN | M/S.R.ACHARY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 439 | | LUKASH PRADHAN | M/S.MAHES DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 440 | | SARAT CHANDRA DASH | M/S.ASHOK KU.MOHAPATRA (1) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 441 | | JAYA MAJHI | M/S. S.P.MOHANTY | // |
| | | VS | VS | 0 |
| | | JAYSING MAJHI | | // |
| 442 | | KUNA MOHARANA | M/S.NARENDRA KUMAR SAHOO | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|----------------------------|-----------------------------------|
| | | STATE OF ODISHA | | // |
| 443 | | SANTOSH KUMAR PRADHAN | M/S. PRAVAKAR BEHERA | // |
| | | VS | VS | () |
| | | CHAIRMAN STATE TRANSPORT AUTHORITY | | // |
| 444 | | SANTOSH KU.SAHU | M/S.D.ROUT | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 445 | | RAMESH CHANDRA SINGH | ASIT KUMAR CHOUDHURY | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 446 | | BIJAY KUMAR SATPATHY | M/S.ASIT KUMAR CHOUDHURY | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 447 | | BIDYADHAR JENA | M/S.ALOK KUMAR PANDA | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 448 | | HALDHAR BISWAL | M/S.ALOK KUMAR PANDA | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 449 | | PRASANTA KUMAR BHOI | M/S.RAMAKRISHNA NAIK | // |
| | | VS | VS | () |
| | | THE STATE OF ORISSA | | // |
| 450 | | JOGINATH SAHOO | M/S.NIRANJAN PANDA | // |
| | | VS | VS | () |
| | | REGIONAL MANAGER CUM AUTHORIZED OFFICER ODISHA GRAMYA BANK | | // |
| 451 | | PADMA CHARAN RAITI | M/S. SASIM AJITAV PATTNAIK | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 452 | | ISMAIL KHAN @ JULU | GOUTAM CH. ROUT | TIGIRIA /157 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 453 | | MOHAN REDDY @ B.MOHAN RAO REDDY | SATYANARAYAN MISHRA-4 | BHADRAK TOWN /105 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|------------------------------|--------------------------------------|
| 454 | | JAGABANDHU SAHOO@SAHU VS STATE OF ODISHA | M/S.ARIJEET MISHRA VS | TOMKA /96 /2019 () // |
| 455 | | ANUA @ ANIRUDHA ROUT VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | NIALI /10 /1993 () // |
| 456 | | PRASANNA KUMAR ROUT@MITUA ROUT VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | JENAPUR /267 /2019 () // |
| 457 | | RONIT KUMAR BEHERA@ROBERT VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHULBANI TOWN /182 /2019 () // |
| 458 | | MAHESWAR NAYAK @ JULUKA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | DHARMASALA /552 /2019 () // |
| 459 | | RAMANI BEHERA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BADSAHI /147 /2019 () // |
| 460 | | PINKU BEHERA VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | TALCHER TOWN /367 /2019 () // |
| 461 | | DILLWAR KHAN VS STATE OF ODISHA | G.C.RAUT VS | TIGIRIA /157 /2019 () // |
| 462 | | MOHAN REDDY@B.MOHAN RAO REDDY VS STATE OF ODISHA | SATYA NARAYAN MISHRA-4 VS | BHADRAK TOWN /146 /2017 () // |
| 463 | | KANCHAN HATI VS STATE OF ODISHA | SAROJ KU.DASH VS | BHUBAN /327 /2019 () // |
| 464 | | BANAMALI BEHERA VS STATE OF ODISHA | M.M.PATNAIK VS | BALIANTA P.S. /43 /2019 () // |
| 465 | | AHUTI KUMAR DAS | KINTARA JENA | KODALA /355 /2019 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|-------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 466 | | PRASANTA KUMAR SATHUA | L.BHUYAN | G.R. P.S. /84 /2019 |
| | | VS | VS | () |
| | | UNION OF INDIA(RAILWAY) | | // |
| 467 | | SAKHAWATA SAHA @ HASA | MD.G.MADANI | PURUNABAZAR /248 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 468 | | AKSHAY DAS | AMULYA RATNA PANDA | BINJHARPUR /351 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 469 | | NIRANJAN PARIDA | BIBHUDANANDA MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 470 | | KULWANT SINGH | SHIBANI SHANKAR PRADHAN | KALINGA NAGAR /197 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 471 | | TRAILOKYA NATH BISWAL | M/S.OM SWARUP | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 472 | | SANGRAM KEHARI | P.K.MAHARAJ | CHANDAPUR /132 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 473 | | ANATARYAMI PARIDA | SUDHANSU SEKHAR PANDA | CHOUDWAR /457 /2014 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 474 | | BHABANI BISWAL | M/S.OM SWARUP | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 475 | | DINABANDHU BISWAL | M/S.OM SWARUP | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 476 | | SUBASH SINGH | MANOJ OJHA | / /0 |
| | | VS | VS | () |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|---------------------------------|--|
| 477 | | STATE OF ODISHA SUSHANTA SAHU VS | S.S.PATRA VS | // LOISINGHA(BOLANGIR) /309 /2019 () |
| 478 | | STATE OF ODISHA PAPUN ROUT@PAPUNA VS | AMULYA RATNA PANDA VS | // BINJHARPUR /348 /2019 () |
| 479 | | STATE OF ODISHA ARUPANANDA SAHO VS | MAHES DAS VS | // PATTAMUNDAI /203 /2019 () |
| 480 | | STATE OF ODISHA SUKADEV MANDAL VS | RANJIT MOHANTY VS | // MARINE PST TALCHUA /37 /2019 () |
| 481 | | STATE OF ODISHA JITU @ JITENDRA BISWAL VS | SATYA RANJAN MULIA VS | // JAGATPUR /398 /2019 () |
| 482 | | STATE OF ODISHA RANJIT KUMAR DORA VS | AMULYA RATNA PANDA VS | // JENAPUR /276 /2019 () |
| 483 | | STATE OF ODISHA SUKANTA PATASANI VS | MANOJ KUMAR PANDA VS | // KANAS /126 /2019 () |
| 484 | | STATE OF ODISHA KALIA@RAJESH KUMAR JENA VS | RAMAKRISHNA NAIK VS | // KENDRAPARA /345 /2018 () |
| 485 | | STATE OF ODISHA PADMANAVA KHAMARI VS | L.BHUYAN VS | // //0 () |
| 486 | | STATE OF ODISHA BIMAL KUMAR SAHOO VS | M/S.UMESH CHANDRA PATNAIK VS | // BIDANASI /163 /2019 () |
| 487 | | STATE OF ODISHA BIREN BISWAL VS STATE OF ODISHA | PRADEEP KU.PANDA VS | // BANTALA /206 /2019 () // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|-----------------------------|--|
| 488 | | SRIKANTA NAYAK VS STATE OF ODISHA | GHANASHYAM DASH VS | JAJPUR SADAR /234 /2019 () // |
| 489 | | VISHAL @ VISHAL KUMAR SUNDARKA VS STATE OF ODISHA | DURGA PRASANNA MISHRA VS | KHARABEL NAGAR P.S. /288 /2019 () // |
| 490 | | ANITA SWAIN VS STATE OF ODISHA | PARSURAM DAS VS | NAYAPALLI P.S. /263 /2017 () // |
| 491 | | RAKSHYA BEHERA VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | BARGARH /556 /2019 () // |
| 492 | | SUSANTA KUMAR SAHOO VS STATE OF ODISHA | AMITAV TRIPATHY VS | DASPALLA /153 /2019 () // |
| 493 | | U.RAMURTI DORA @ ULIGH MUATI DORA VS STATE OF ODISHA | MANORANJAN PADHY VS | PATTAPUR (ASKA) /238 /2019 () // |
| 494 | | MUNU @ MANU @ ABHIMANYU SATPATHY VS STATE OF ODISHA | TRILOCHAN NANDA VS | BOLANGIR TOWN /627 /2019 () // |
| 495 | | RABINDRA KUMAR BALIARSINGH VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | JATNI P.S. /426 /2019 () // |
| 496 | | MAMATARANI DAS VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | SIMULIA /310 /2019 () // |
| 497 | | D.NILAMADHABA PATRA VS STATE OF ODISHA | DURGA PRASAD PRADHAN VS | DIGAPAHANDI /23 /2019 () // |
| 498 | | CHAKRADHAR SAHOO @ CHACRADHAR SAHOO VS STATE OF ODISHA | MOULYA RATNA PANDA VS | DHARMASALA /549 /2019 () // |
| 499 | | MOHAN REDDY @ B.MOHAN RAO REDDY | SATYA NARAYAN MISHRA-4 | BHADRAK TOWN /118 /2017 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|------------------------------|--|
| | | VS STATE OF ODISHA | VS | () // |
| 500 | | MOHAN REDDY @ B.MOHAN RAO REDDY VS STATE OF ODISHA | SATYANARAYAN MISHRA-4 VS | BHADRAK TOWN /158 /2017 () // |
| 501 | | MOHAN REDDY @ B.MOHAN RAO REDDY VS STATE OF ODISHA | SATYA NARAYAN MISHRA-4 VS | BHADRAK TOWN /117 /2017 () // |
| 502 | | LAXMIKANTA MISHRA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | ANANDAPUR /230 /2019 () // |
| 503 | | BABULA BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHULBANI TOWN /182 /2019 () // |
| 504 | | BIDHU BHUSAN PANDA VS STATE OF ODISHA | PRAKASH K. MISHRA VS | / /0 () // |
| 505 | | ANANTA MAHAPATRA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NAYAGARH SADAR /129 /2019 () // |
| 506 | | SNEHANJALI SWAIN VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | LOISINGHA(BOLANGIR) /314 /2019 () // |
| 507 | | PARAMESWAR BARIK VS STATE OF ODISHA | PRASANT KUMAR MISHRA VS | BONTH /164 /2019 () // |
| 508 | | DEEPAK SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /131 /2019 () // |
| 509 | | SHOBHAN HOTA @ SHOBHAN KUMAR HOTA SIDHANT DWIBEDI VS STATE OF ODISHA | VS VS | SUNDARGARH TOWN /272 /2019 () // |
| 510 | | NIRANJAN MALLICK@MALLIK VS | SURESH KU.JENA VS | MANGALPUR /358 /2019 () |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|--|-----------------------------|--|
| 511 | | STATE OF ODISHA MANTU BEHERA VS | SUSANTA KUMAR DASH VS | // KHAJURIPADA /100 /2019 () |
| 512 | | STATE OF ODISHA DIPU @ DEEPAK ROUT VS | BISWARANJAN DALAI VS | // GOP /222 /2019 () |
| 513 | | STATE OF ODISHA SOBHAATA SAHOO VS | NIRANJAN PANDA VS | // BANKI /324 /2019 () |
| 514 | | STATE OF ODISHA BASANTA MALIK VS | APARESH BHOI VS | // KHANTAPADA /251 /2019 () |
| 515 | | STATE OF ODISHA AMIR @ DIPU DAS @ DIPU BEHERA VS | BISWARANJAN DALAI VS | // KHARABEL NAGAR P.S. /313 /2019 () |
| 516 | | STATE OF ODISHA SUKANTA KUMAR SATAPATHY VS | R.N.BARIK VS | // DASPALLA /156 /2019 () |
| 517 | | STATE OF ODISHA ANANTA JENA VS | RAJIB LOCHAN PATTNAIK VS | // JALESWAR /317 /2019 () |
| 518 | | STATE OF ODISHA DHANESWAR BHOI VS | SITIKANT MISHRA VS | // BIRIDI PS /139 /2019 () |
| 519 | | STATE OF ODISHA PRAKASH SAHU VS | SOUMYA RANJAN DAS VS | // BRAHMANITARANG /91 /2019 () |
| 520 | | STATE OF ODISHA KAIBALYA HONS VS | KRUSHNA CH.DASH VS | // KHARIAR /288 /2019 () |
| 521 | | STATE OF ODISHA KISHORE CHANDRA DAS VS | ANUP UDAYA SENAPATI VS | // / /0 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|---|
| 522 | | JARBAN @ JHA BANDH MAJHI VS STATE OF ODISHA | KRUSHNA CH.DASH VS | KHARIAR /288 /2019 () // |
| 523 | | JITENDRA KUMAR SAHU VS STATE OF ODISHA | SATYABRATA MOHANTY VS | HANDAPA /212 /2019 () // |
| 524 | | MAMATA BISWAL VS STATE OF ODISHA | RAJENDRA N.ROUT VS | UDALA /206 /2019 () // |
| 525 | | CHITTA RANJAN BARIK @ LITU BARIK VS STATE OF ODISHA | SATYABRATA MOHANTY VS | PURI TOWN /131 /2019 () // |
| 526 | | SADASIBA DASH VS STATE OF ODISHA | RAJENDRA N.ROUT VS | MARINE PENTHAKATA /39 /2019 () // |
| 527 | | BULU SWAIN VS STATE OF ODISHA | K.C.RAJGURU MOHAPATRA VS | PATTAPUR (ASKA) /82 /2016 () // |
| 528 | | BAPI CHANDA VS STATE OF ODISHA | BISWARANJAN MAHARATHA VS | JODAPADAR /112 /2019 () // |
| 529 | | BAPI CHANDA VS STATE OF ODISHA | BISWARANJAN MAHARATHA VS | JODAPADAR /128 /2019 () // |
| 530 | | PRAMADA SAHU @ PRAMOD VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /25 /2018 () // |
| 531 | | PANU MANDINGI@PANO MANDINGI@MOUKA VS STATE OF ODISHA | A.K.KHUNTIA VS | NARAYANPATNA /83 /2019 () // |
| 532 | | SHIBA RANASINGH VS STATE OF ODISHA | SIDDHARTHA SAMAL VS | BALUGAON P.S. /139 /2019 () // |
| 533 | | HARISCHANDRA NAYAK | G.S.DAS | KANAS /90 /2019 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|-----------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 534 | | PRATAP PRADHAN | AKSHYA KUMAR SAHOO | BARKOTE /133 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 535 | | KRUPASINDHU PALTASINGH@MUNA | JYOTIRMAYA SAHOO | KHURDA P.S. /439 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 536 | | TUSHAR RANJAN NANDA | CHINMAYA MOHANTY | SAHID NAGAR P.S. /448 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 537 | | SRINIBAS BARAL | RUPESH KU. MOHANTY | NAYAPALLI P.S. /445 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 538 | | SANJAYA KUMAR BARAL | RUPESH KU MOHANTY | NAYAPALLI P.S. /445 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 539 | | SAMSER KHAN@SAMSHED | M/S.RADHARAMAN DAS NAYAK | GHATAGAON /200 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 540 | | HADU @ KALYAN MOHALIK | JAYAKRISHNA MOHAPATRA | CHANDABALI /211 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 541 | | SK.ABDUL MANNAN @ SK.MUNAL | RADHARAMAN DAS NAYAK | GHATAGAON /200 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 542 | | SAIBA KARJI @ NAHAK | ABHIJIT DAS | //0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 543 | | SK RAJU | MANAS CHAND | SPL.TASK FORCE /12 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 544 | | NATU @ SK ABDUL SALIM | MANAS CHAND | SPL.TASK FORCE /9 /2018 |
| | | VS | VS | () |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|------------------------------|---------------------------------------|
| 545 | | STATE OF ODISHA MOHAN REDDY@B.MOHAN RAO REDDY VS | SATYA NARAYAN MISHRA-4 VS | // BHADRAK TOWN /135 /2017 () |
| 546 | | STATE OF ODISHA GURUBARI JENA VS | H.N.MOHAPATRA VS | // CHANDANPUR /181 /2019 () |
| 547 | | STATE OF ODISHA NIGAMANANDA DIXIT VS | B.K.MOHANTY VS | // JAJPUR TOWN /262 /2019 () |
| 548 | | STATE OF ODISHA SATRUGHAN SASAMALA VS | GOPAL KRISHNA NAYAK VS | // PURUSHOTTAMPUR /142 /2018 () |
| 549 | | STATE OF ODISHA MANOJ KHUNTIA VS | MANAS CHAND VS | // RANPUR /265 /2019 () |
| 550 | | STATE OF ODISHA RAM PRASAD NAIK VS | GAGAN BIHARI SINGH VS | // JONK /203 /2019 () |
| 551 | | STATE OF ODISHA SHYAMA SUNDAR@SHYAMABANDHU PRADHAN VS | ANANTAV TRIPATHY VS | // KHANDAPARA /250 /2019 () |
| 552 | | STATE OF ODISHA BANSI NAHAK VS | S.K.MOHANTY VS | // CHATRAPUR /309 /2019 () |
| 553 | | STATE OF ODISHA MOHAN REDDY@B.MOHAN RAO REDDY VS | SATYA NARAYAN MISHRA-4 VS | // BHADRAK TOWN /134 /2017 () |
| 554 | | STATE OF ODISHA MOHAN REDDY@B.MOHAN RAO REDDY VS | SATYA NARAYAN MISHRA-4 VS | // BHADRAK TOWN /122 /2017 () |
| 555 | | STATE OF ODISHA DIBANI BEHERA VS STATE OF ODISHA | B.B.ROUTRAY VS | // COLLIERY /413 /2019 () // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|-----------------------------|--|
| 556 | | SANJAY DEV VS STATE OF ODISHA | B.B.ROUTRAY VS | TALCHER TOWN /355 /2019 () // |
| 557 | | BIJAYA KUMAR CHANDA VS STATE OF ODISHA | BISWARANJAN MAHARATHA VS | JODAPADAR /113 /2019 () // |
| 558 | | SONY MALAKAR @ SUNNY MALAKAR VS STATE OF ODISHA | B.B.ROUTRAY VS | PLANTSITE /380 /2019 () // |
| 559 | | NIZAM SAHA @ NIZAMUDDIN SAHA VS STATE OF ODISHA | SATYAJIT MOHAPATRA-2 VS | PURUNABAZAR /241 /2019 () // |
| 560 | | ABHIRAM PRADHAN VS STATE OF ODISHA | AMIT KU.NATH VS | KANDHEIGOLE /122 /2019 () // |
| 561 | | RAGHUNATH BISOI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | CHITRAKONDA /111 /2019 () // |
| 562 | | CHUDARAM @ CHUDAMANI SETH VS STATE OF ODISHA | B.B.ROUTRAY VS | SOHELLA /99 /2019 () // |
| 563 | | JANMAJAYA BAGARTY VS STATE OF ODISHA | MANOJ KUMAR PATI VS | TITILAGARH /87 /2019 () // |
| 564 | | MINMAYEE SAHOO @ MINMAYEE SAHU VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | RAIRANGPUR TOWN /154 /2019 () // |
| 565 | | SOLOMEN KORADA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | / /0 () // |
| 566 | | TIHINKU PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | RAIRAKHOL /267 /2019 () // |
| 567 | | SUDHIR MAHARANA | AMIT KU. NATH | ANGUL TOWN /859 /2019 |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|----------------------------------|--------------------------|-----------------------------------|
| | | VS STATE OF ODISHA | VS | () // |
| 568 | | HRUSIKESH DALAI @ RUSIKESH DALAI | SOUBHAGYA KUMAR DASH | SERANGO /68 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 569 | | BHIKARI CHARAN BISWAL | SANTOSH KUMAR DASH | SATYABADI /236 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 570 | | SRIKANTA PATRA | TRILOCHAN NANDA | KHAPRAKHOL /91 /2007 |
| | | VS STATE OF ODISHA | VS | () // |
| 571 | | TUKU@SAEED KHAN | SUSANTA KU.MISHRA | JATNI P.S. /326 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 572 | | GANAPATI PATTANAYAK | ANIRUDHA DAS | MOTANGA /167 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 573 | | TRAILOKYA ROUT@TUNA | BIJAYA KUMAR RAGADA | BYREE /165 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 574 | | BASISTHA @ BASHISTA SAHU | BIRAJA PRASANNA DAS | SAINTALA /283 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 575 | | BHUPATI JENA | RAJIB LOCHAN PATTNAIK | JALESWAR /324 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 576 | | MANINI ROUT | B.B.ROUTRAY | COLLIERY /421 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 577 | | UGRASEN KALEKA | J.K.KHUNTIA | LAXMIPUR /127 /2019 |
| | | VS STATE OF ODISHA | VS | () // |
| 578 | | SURESH SAHOO @ LITU | SUVALAXMI DEVI | DELANGA /227 /2019 |
| | | VS | VS | () |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------|---|-----------------------------|---|
| 579 | | STATE OF ODISHA SANJIB HIAL VS | RAJIB LOCHAN PATTNAIK VS | // KHATIGUDA /73 /2019 () |
| 580 | | STATE OF ODISHA SASAN KUMAR NAHAK VS | M/S.DEEPALI MAHAPATRA VS | // NAYAPALLI P.S. /468 /2019 () |
| 581 | | STATE OF ODISHA MADHABA ACHARYA VS | S.ROUT VS | // SEA BEACH /90 /2016 () |
| 582 | | STATE OF ODISHA ASHOK KUMAR JENA VS | BRAJA KISHOR NAYAK VS | // BARI /275 /2019 () |
| 583 | | STATE OF ODISHA GITANJALI MALIK VS | AMITAV TRIPATHY VS | // DASPALLA /154 /2019 () |
| 584 | | STATE OF ODISHA ADIKANDA MALIK VS | BIRAJA PRASANNA DAS VS | // NIKIRAI /110 /2019 () |
| 585 | | STATE OF ODISHA NAIMUL @ NAYEEM KHAN VS | JYOTIRMAYA SAHOO VS | // BANAPUR P.S. /133 /2018 () |
| 586 | | STATE OF ODISHA SARAT KUMAR SWAIN VS | SAMARENDRA MOHANTY VS | // JENAPUR /271 /2019 () |
| 587 | | STATE OF ODISHA JAYANTI RANASINGH VS | SIDDHARTHA SAMAL VS | // BALUGAON P.S. /139 /2019 () |
| 588 | | STATE OF ODISHA BHUA BHOI VS | M.M.PATANAIK VS | // DHAULI PS /172 /2019 () |
| 589 | | STATE OF ODISHA BHARATI NAHAK VS STATE OF ODISHA | SANJAY KU. PRADHAN VS | // POLASARA PS /22 /2013 () // |

ORISSA HIGH COURT

CASES FILED on :09/12/2019

| SL | MAIN CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|---------------------------------|--|
| 590 | | MOHAN REDDY@B.MOHAN RAO REDDY VS STATE OF ODISHA | SATYA NARAYAN MISHRA-4 VS | BHADRAK TOWN /129 /2017 () // |

ORISSA HIGH COURT

MISC CASES FILED on :09/12/2019

| SL. NO. | CASE NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
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